

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER


The following transfers & postings are hereby made in official exigency, **with immediate effect.**

| Sl.No | Name of P.A | From | To |
|-------|--|---|---|
| 1. | Sh. Kulvinder Singh Bisht EC: 12621 | PA in the court of Ms Richa Manchanda, PO MACT-02, North District, Rohini Courts, Delhi. | PA in the court of Ms. Preeti Agrawal Gupta, District Judge (Commercial Court)-01, North-West District, Rohini Courts, Delhi. |
| 2. | Ms. Sarita Rani EC: 77637001 | PA in the court of Ms. Preeti Agrawal Gupta, District Judge (Commercial Court)-01, North-West District, Rohini Courts, Delhi. | PA in the court of Ms Richa Manchanda, PO MACT-02, North District, Rohini Courts, Delhi. |

Note:-

1. The above- mentioned Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI


No. 1544 - 1866 /Admn-I/P & T/HQs/2023

Dated, Delhi the, 04 JAN 2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, North/North-West, Delhi.
2. The Id. Officer In-Charges/DDO, Accounts Branch, Central/ North/North-West, Delhi.
3. The Officers and Officials concerned.
4. The Personal Office of the undersigned.
5. The Sr. A. O. (Judl.)/A. O. (Judl.)/Branch In-Charges, Administration Branch , North/North-West, Delhi
6. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI